Name of the Corporate Debtor: Kumar Urban Development Private Limited; Date of Commencement of CIRP: 28-04-2021; List of Creditors as on: 14-06-2021; Name of IP: Mr. Atul Jain; Process Number: 1; Last 5 digitof registration number: 10571

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	5	2552643274	1	3770670	0.03	0	790230	2548082374	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	14810589326	6	14179398533	97.81	0	0	631190794	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	246285048	2	174462868	1.20	0	71822180	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0		0	790230	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	217004682	1	12653055	0.09	0	38280044	166071583	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	136139000	3	126541400	0.87	6500000	3097600	0	Annexure 9
Total		23	17962661330	13	14496826526	100.00	6500000	113990054	3345344751	